

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 22nd August, 2016
Time : 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Appeal No. 46/2016 (M.A. No. 832/2016)	M/s Monal Resort Vs. Member Secretary & Ors.	Mr. Ajay Kumar Singh, Adv. for Appellant
2.	Appeal No. 47/2016 (M.A. No. 833/2016)	M/s Rama Hotel (Guest House) Vs. Member Secretary & Ors.	Mr. Ajay Kumar Singh, Adv. for Appellant
3.	Original Application No. 437/2016	Gafur Khan Vs. The Lieutenant Governor & Ors.	Mr. Dinesh K. Malhotra, Adv. for Applicant
AFTER NOTICE			
4.	Original Application No. 431/2016 (M.A. No. 831/2015 & M.A. No. 132/2016) (Earlier O.A.No.56/2015(CZ))	Babu Lal Jajoo Vs. Union of India & Ors.	Mr. Balendu Shekhar, Adv. for R-1 Mr. Shiv Mangal Sharma & Mr. Saurabh Rajpal, Advs. for State of Rajasthan
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 193/2016 (M.A. No. 367/2016)	Rupesh Sharma Vs. Union of India & Ors.	Mr. P. S. Sharda, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. A. D.N. Rao & Mr. Sudipto Sircar, Advs. for DMRC Mr. Raj Kumar, Adv. for CPCB
6.	Original Application No. 209/2016	Kush Kalra Vs. Delhi Metro Rail Corporation & Ors.	Mr. Kush Sharma & Mr. Kshitiz Ahuja, Advs. for Applicant Mr. A. D. N. Rao, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Mr. Tarun A. Prasad, Adv. for MoEF Mr. Sanjeev Ralli, Adv. for DPCC Mr. Vimal Belani, Asstt. Engineer for DJB
7.	Original Application No. 217/2016	Mahesh Chandra Saxena Vs. The Ministry of Urban Development Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. B. V. Niren, Adv. for -1 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-3 Ms. Sakshi Popli, Adv. for DJB
8.	Original Application No. 299/2016 (M.A. No. 535/2016)	Diwan Singh & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rahul Pratap, Adv. for R-1 Mr. Narender Pal Singh, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3, 6 & 7 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA
9.	Original Application No. 344/2016	M/s Multiwal Duplex Pvt. Ltd. Vs. Uttarakhand Environment Protection And Pollution Control Board & Anr.	Mr. Pankaj Sharma, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-1 Mr. Raj Kumar, Adv. for R-2 Mr. B. V. Niren, Adv. Ms. Purnima Maheshwari, Adv. for R-4
10.	Original Application No. 345/2016	M/s Multiwal Pulp & Board Mills (P) Ltd. Vs. Uttarakhand Environment Protection	Mr. Pankaj Sharma, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-1 Mr. Raj Kumar, Adv. for R-2 Mr. B. V. Niren, Adv.

FOR HEARING

11.	Original Application No. 175/2015 (M.A. No. 1333/2015)	Shailesh Singh Vs. Hotel Jaypee Vasant, New Delhi & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh Mr. Pawan Upadhyay, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. alongwith Ms. Ruby Singh Ahuja & Mr. Karan Dev Chopra, Advs. for R-2 Mr. A. P. Singh, Adv. for R-3 & 5 Mr. Abhimanshu Mahajan, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. A. K. Prasad, Adv. for R-10 Mr. Balendu Shekhar, Adv. for R-11 Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Balendu Shekhar, Adv. for SDMC & DPCC Mr. Pradeep Mishra, Adv. for UPPCB Mr. Biraja Mahapatra, Adv.
12.	Original Application No. 420/2015 (M.A. No. 973/2015)	Society for Protection of Environment and Biodiversity (SPEnBIO) & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 & 7 Mr. Ravindra Kumar, Adv. for R-3 Mr. Rohit Raj Sachan, Adv. for R-4 Mr. Pradeep Jain, Adv. for R-5 Dr. Indra Pratap Singh, Adv. for R-6 Mr. Dalsher Singh, Adv. for GDA Mr. Pradeep Misra, Adv. for UPPCB
13.	Original Application No. 492/2015 (M.A. No. 1141/2015)	Sadi Ram & Anr. Vs. Union of India & Ors.	Mr. Ayushya Kumar & Mr. Sudeep Dey, Advs. for Applicant Mr. Sarthak Chaturvedi, Adv. for R-1 Mr. Attin Shankar Rastogi, Adv. for R-2 Mr. Rahul Verma, AAG for R-2 to 6 Mr. D. Bharathi Reddy, Adv. for R-3 Mr. Mani Gupta & Mr. Rohit Mehra, Advs. for R-7 & 8
14.	Contempt Application No. 02/2016 in O.A. No. 124/2014	Money Goyal & Akash Seth Vs. Ministry of Environment & Forests & Ors.	Mr. Harminder Syal & Mr. Akash Seth, Advs. for Applicant Ms. Sakshi Popli, Adv. for R-1 Mr. Raj Kumar, Adv. for R-2
15.	Execution Application No. 16/2016 (M.A. No. 825/2016 & M.A. No. 826/2016 IN O.A. No. 270/2013	K. C. Bhargava & Anr. Vs. Union of India & Ors.	Mr. Prafulla Kumar Behera, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Anil Panwar, Sr. Adv. with Mr. Anoosha S. Panwar, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for R-3 & 5 Mr. A. K. Prasad, Adv. for MoUD Mr. Vishal Prasad, Adv. for Applicant in M.A. 825 & 826/2016
16.	Original Application No. 51/2016	Varun Sheokand & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4 Mr. Rachit Mittal & Aishvarya Shandilya, Advs. for R-5 Mr. Abhishek Yadav, Adv.
17.	Original Application No. 129/2016 (M.A. No. 276/2016)	Ashutosh Kumar Sharma Vs. State of U.P. & Ors.	Dr. Abhishek Atrey, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1, 3 to 5 Mr. Pradeep Mishra, Adv. for UPPCB Mr. Rohit Raj Sachan, Adv. for R-6 & 7 Mr. Rachit Mittal, Adv. for R-9 Mr. Rajesh Raina, Adv. for UPSIDC